

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.327**  
Contempt P-9/2022  
In  
CP-143/ND/2021

**IN THE MATTER OF:**

Pradeep Kumar

.....APPLICANT/PETITIONER

Vs.

Saptagiri Restaurant Pvt. Ltd.

.....RESPONDENT

**SECTION**

U/s 59,241-242

**Order delivered on 28.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**


**PRESENT:**

For the Applicant : Adv Upmanyu Kumar  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.11.2022.

  
(Madhu Narula)  
Court Officer (Court III)